

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:1788  
ANSWERED ON:03.03.2003  
KEROSENE DIESEL ALLOWANCES FOR FISHERMEN  
A. VENKATESH NAIK;RAMSHETH THAKUR;V. VETRISELVAN

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether there was a long standing Demand for Kerosene and diesel allowances by the traditional fishermen;
- (b) if so, whether the Government have made an assurance with the fishermen in July last year to provide Rs.250 crore as kerosene and diesel assistance;
- (c) if so, whether the said assurance has yet to be fulfilled;
- (d) if so, the reasons therefor; and
- (e) the steps being taken by the Government to implement the same ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b) to (e): No assurance has been given by the Government to provide Rs.250 crore as kerosene and diesel assistance. However, in a meeting taken by Hon`ble Prime Minister on 23.7.2002 to discuss the demands of National Fishworkers` Forum on this matter, it was agreed that the fishermen development rebate on diesel should be given.